

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 01 of 2021

IN THE MATTER OF:

Gangadhar Udayan Dravid

...Appellant

Versus

Saurav Keshan & Anr.

...Respondents

Present:

For Appellant: Mr. Shantanu Chaturvedi, Advocate.

For Respondent: Mr. CA Karanvir Jindal, Advocate for R-1.

Mr. Pankaj Kumar Singhal, Advocate for R-2.

O R D E R
(Virtual Mode)

15.02.2021 Learned Counsel for the parties partly heard. Learned Counsel for the Appellant submits that he has filed Rejoinder vide Diary No. 24702 on 15th January, 2021. The same is not before us. Registry to check. However, Learned Counsel for the Appellant may file another copy of the said Rejoinder by tomorrow i.e. 16th February, 2021.

List the Appeal for further hearing as 'Part-Heard' on **17th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md/